

**In C. A. T. ( Jaipur Bench ) Jaipur**

Notes of the Registry

Orders of the Tribunal C.P. No. 9/94

28.6.94

Mr. Virendra Lochha - Counsel for petitioner

Taking into consideration the  
reply filed by the respondents the  
notices are discharged.

Roop Singh  
4.7.94

(O. P. Sharma)  
Administrative Member

(D. L. Mehta)  
Vice-Chairman